

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1148/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES: Fortune Pharma Pvt.Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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①	SANJAY YEDDE	EXECUTIVE DIRECTOR. (PETITIONER).
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[Signature] 05/07/2017

ORDER

C.P No. 1148/I&BP/NCLT/MB/MAH/2017

1. One of the Officer Executive Director of the Petitioner present.
2. The Debtor is present in person. Seeking adjournment. Granted.
3. The matter be listed for hearing on **12th July, 2017.**

Sd/-

M.K. Shrawat
Member (Judicial)

Dated: **05.07.2017**